

WRITTEN ANSWERS TO
QUESTIONS

**Plant Manufacturing Machinery for
Jute Mills**

*858. SHRI DAULATSINHJI JA-
DEJA: Will the Minister of INDUS-
TRY be pleased to state:

(a) whether it is a fact that one of the plants which is manufacturing machinery for jute mills is languishing without proper management and is rocked by labour unrest due to which it is not meeting the requirement of machinery of the jute industry;

(b) whether any proposal has been made that this plant should be run as a cooperative under tight professional management; and

(c) if so, the reasons why Govern-
ment are not accepting the suggestion?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA):

(a) Messrs Lagan Jute Machinery Company Limited, Calcutta, one of the industrial undertakings manufacturing jute machinery had declared lock-out from 27-2-1980 to 25-5-1980 on account of disturbed industrial relations. This has had adverse effect on its production-activity.

(b) and (c). Messrs Lagan Jute Company is a Government undertaking run by competent technical personnel. No concrete proposal has been received for Government's consideration to convert it into a cooperative.

**Setting up of a Truck-Engines Units by
Ashok Leyland Company in Alwar
(Rajasthan)**

*860. SHRI RAM SINGH YADAV:
Will the Minister of INDUSTRY be
pleased to state:

(a) whether it is a fact that the Ashok Leyland Company of India has taken possession of 250 acres of Land in Matsya Industrial Area, Alwar (Rajasthan) for establishing its unit for manufacturing truck-engines;

(b) whether it is a fact that Gov-
ernment of Rajasthan and the Ashok
Leyland Company have entered into
an agreement with regard to estab-
lishing the above unit at Alwar
(Rajasthan);

(c) whether it is also a fact that
work of installation of units is being
delayed due to non-supply of essen-
tial facilities and essential material
i.e. electricity, water, coal, cement
etc.; and

(d) what steps Government propose
to take for speedy installation of the
unit in scheduled time?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
(SHRI CHARANJIT CHANANA):

(a) to (d). M/s. Ashok Leyland Ltd.
have been issued a letter of intent on
11-7-80 for substantial expansion of
their capacity from 12,500 to 40,000
nos. medium duty commercial vehi-
cles per annum through units to be
established in Tamil Nadu, Maha-
rashtra and Rajasthan. The Company
has reported that Alwar in Rajasthan
has been identified as a tentative loca-
tion and that it is having discussions
with the State Government on the
facilities required for putting up the
unit.

Robbery in Janakpuri, New Delhi

*867. SHRI G. Y. KRISHNAN: Will
the Minister of HOME AFFAIRS be
pleased to state:

(a) whether Government's atten-
tion has been drawn to the news item
in the *Hindustan Times* dated the
13th July, 1980 to the effect that in
Janakpuri, New Delhi three persons
were badly injured by armed rob-
bers who looted their fiat on the 12th
July, 1980; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.